## **ORDER**

A Kavya Gosthi "Madhurima" is scheduled to be organized on 12.09.2025 on the auspicious occasion of forthcoming *Hindi Diwas-2025*. In view thereof, the following Peons/Orderlies/Dak-Peons of Central District are hereby directed to report for duty to the Chairperson "Sub-Committee for organizing Kavya Gosthi" on 12.09.2025 at 03.00 PM sharp as mentioned below.

s.	EMPLOYEE	NAME (SH/SMT)	PRESENT POSTING	DATE, TIME AND VENUE
,, NO.	CODE		IN CENTRAL	
10.			DISTRICT	
			0.55100.5001	
1.	90239	LATA PAWAR	OFFICE POOL,	
	3020		ADMIN-III	
2.	56349585 /	BADAL	OFFICE POOL,	
	11013	CHATURVEDI	ADMIN-III	
			OFFICE POOL,	
3.	91059	RAMESH KUMAR	ADMIN-III	
		12	ADMINIT	
4.		PARVEEN	OFFICE POOL,	
	25832344	DAYMA	ADMIN-III	
	70404636 /		R & I BRANCH	
5.	73404626 /	JAIDEV	1, 6, 5, 1, 1, 1, 1, 1	
	11089			12.09.2025 (Friday)
6.	11107527	MS. MACHU PAL	OFFICE POOL,	12.03.2025 ()
	11107527	1013. 101AC.10 1 AC	i ADMIN-III	
			OFFICE POOL,	Room No.135,
7.	22461013	LAXMI	ADMIN-III	Conference Hall, Tis
	S			Hazari Court Complex,
8.	10473	TILAK RAJ	CJM OFFICE	Delhi
9.	200 W 10 03	MAHESHWAR	COPYING AGENCY	-
9.	10515	SINGH	(CIVIL)	
	J.			1
10	0. 10634	PRITA JOSHI	RECORD ROOM	
	10034		(CIVIL)	At 03:00 PM sharp.
1	1. 10615	RAVI KUMAR	CASH BRANCH	
L	1. 10013	1,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	<u> </u>	
1	2. 45249805 /	RAJ KUMAR	RECORD ROOM	
	10851		(SESSION)	
	3. 75595395 /		VWDC	1
1	10785	MUKESH PIWAL	3	
	W. W. W. W.	1	D C L DE ANCH	4
1	4. 10817	UNISH KHAN	R & I BRANCH	
1	15.		BMC AND GENERAL	-
1	90527/211394	GAURAV	BRANCH	
	28	SHARMA		
	1			
-	16.		ACR CELLL	
	10996	SAVITA KUMAR	.	į
			S	

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			N 85 100 100 100 100 100 100 100 100 100 10	48
17.		ANII 7/1104A5	1. VIGILANCE BRANCH	
	11054	ANIL KUMAR	2. LITIGATION BRANCH	500
18.	11027	SURAJ PRASAD	R & I BRANCH	
19.	47346321	AMIT KUMAR	ADMIN BRANCH-III	
20.	63442129	ANCHAL	ADMIN BRANCH-III	
21.	14041117	ASHISH GAUTAM	JUDICIAL BRANCH	*
22.	82248622	AKSHAY	GENERAL BRANCH	
23.	46767299	SHBILESH	LIBRARY	
24.	64369162	MANISH KUMAR MEENA	FACILITATION CENTRE	
25.	96448248	VIKKY	ACCOUNTS BRANCH	
	;	1		ł

## Note:

- 1. The above mentioned officials are hereby directed to report for duty to the above said function without failure and give their cooperation in the function.
- 2. Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rule.

(Virender Kumar Bansal) Principal District & Sessions Judge (HQs), Delhi

No. 650 78 - 65113 Admn. III/Central/2025

Dated [1 9 SED 2025

Copy forwarded for information and necessary action to:

- 1. The Chairperson, Central Hindi Implementation Committee, District Courts, Delhi.
- 2. The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
- 3. The Officer-in-Charge concerned, Central, THC, with the request to relieve the aforementioned officials on designated date and time.
- 4. Personal Office of the undersigned.
- 5. LAYERS Seat, Central, THC- for uploading the order on Layers.

6. Website Committee- for uploading the order on website.

7. The Dealing Official, Personal File, Administration Branch-NI, Central, Tis Hazari Courts, Delhi.

8. Official Concerned for compliance.

Principal District & Sessions Judge (HQs), Delhi